

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI
OA NO. 54 OF 2016 (SZ)

BETWEEN:

Suo Moto ... Appellant

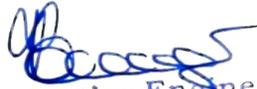
AND:

Government of Karnataka
Rep by its Chief Secretary,
Bengaluru. ... Respondent

REPORT

Herein, I, K.V.Ravi, Executive Engineer(Lakes), Bruhat Bengaluru Mahanagara Palike, Bengaluru respectfully submits my report as under:

01. I submit that, I have been working as Executive Engineer (Lakes) from 2009 till now.
02. I submit that, I was one the three members of Joint Committee, appointed by the Hon'ble National Green Tribunal, Chennai, South Zone to inspect the area in question and find out the source of pollution and persons' who are responsible for causing pollution, etc.,
03. I submit that, after constitution of the Committee, a committee visited various spots and prepared a detailed report dated:10-08-2020, for being submitted to the Hon'ble National Green Tribunal.
04. I submit that, the consenses of the Joint Committee (except myself) was to recommend, imposition of a environment compensation on BBMP to an extent of Rs.17,83,60,000/-, for violation in the ETP of slaughter house.
05. I submit that, the figure arrived at was a whopping sum of Rs.17,83,60,000/-, which I sincerely and honestly felt that, I should bring this fact to the notice of the Hon'ble Chief Commissioner, who is the Head of the Bruhat Bengaluru Mahanagara Palike.
06. I submit that, therefore, I processed the file and sent to the Zonal Commissioner(East).


Executive Engineer
Lakes, BBMP

07. I deny that, the report had been sent to me several times for signature, but I did not sign. I respectfully submit that, only on 15-09-2021, an information was received from CPCB to come and to sign the report available in their office, as the case was coming up before the Hon'ble National Green Tribunal on 17-09-2021. I felt that, I should bring to the notice of my higher ups and then sign and therefore I processed the file on 16-09-2021 itself and simultaneously I made enquires in the office of CPCB and I was informed that the report in question has already been submitted to the Hon'ble NGT on 16-09-2021 itself, without my signature.

08. I submit that, I have high respect and regards to the Hon'ble National Green Tribunal and I have been obeying all the directions and instructions issued by the NGT scrupulously. Absolutely there is no intention to show any disrespect either to the Joint Committee or the Hon'ble NGT.

09. I submit that, even now I am ready and willing to put my signature on the report.

10. I submit that, non signing is bona-fide mistake, particularly in saving the financial interest of Bruhat Bengaluru Mahanagara Palike and in any event not to be taken as disrespect to any institution. If the Hon'ble NGT were to form an opinion that, I was in error then, my apologies may kindly be accepted.

11. I submit that, I assure that, such error will not take place in future and I would be more careful.

12. Therefore, the proceedings if any against me, may please be dropped.

WHEREFORE, my report may please be accepted and proceedings may be dropped.


Executive Engineer
LAKES, BBMP

(K.V.RAVI)

Executive Engineer(Lakes)
Bruhat Bengaluru Mahanagara Palike
Bengaluru

Place: Bengaluru

Date: 18-11-2021